

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/ 6399 /A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati high Court,
Aizawl Bench, Aizawl.

Dated Guwahati, 6th December, 2021.

Sub:- Casual leave.

Ref:- Your letter dated 02.12.2021

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei Judicial District for **casual leave for four days on 13.12.2021, 14.12.2021, 15.12.2021 and 16.12.2021 along with station leave permission w.e.f 11.12.2021 to 11.01.2022**, has been granted. The Addl. District & Sessions Judge, Lunglei Judicial District, shall remain in charge of his Court and office in his absence.

Both the officers may be informed accordingly.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo no.HC.VII-125/2008(Pt.)/ 6400 /A. dtd. --- 6.12.2021
Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)

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